

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

**DATE: 4<sup>th</sup> December, 2015  
Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. SALVI  
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 513/2015 (M.A. No. 1243/2015)	Mohd. Ayoub Vs. NCT of Delhi & Ors.	Mr. Rahul Choudhary, Adv. for Applicant
2.	Original Application No. 518/2015 (M.A. No. 1248/2015) M.A. No. 1249/2015)	Deepak Enterprises Vs. Government of N.C.T. Delhi & Ors.	Mr. Manish Chauhan, Adv. for Applicant
3.	M.A. No. 1253/2015 in Original Application No. 484/2015	Shailesh Singh Vs. Hotel the Oberoi Amarvilas & Ors.	UNUC Legal LLP for Applicant
<b>AFTER NOTICE</b>			
4.	Appeal No. 127/2015 (M.A. No. 1106/2015)	M/s Walia Construction Vs. State of Punjab	Mr. A. R. Takkar, Adv. for Appellant
<b>FOR COMPLETION OF PLEADINGS</b>			
5.	Original Application No. 408/2015 (M.A. No. 952/2015)	Matloob Vs. MOEF & CC & Ors.	Mr. Tushar Singh, Adv. for Applicant  Dr. Abhishek Atney, Mr. Vivek Sharma, Adv. for R-1 Mr. Anil Grover & Mr. Rahul, Adv. for R-2 to 6 Mr. Alok, Adv. for R-8
6.	Original Application No. 468/2015	Vijaypal Vs. State of U.P. & Ors.	Mr. Sharique Hussain, Adv. for Applicant  Ms. Savitri Pandey, Adv. for R-1,3,5,6 to 11 Mr. Maheen, Adv. for R-2 Mr. B. V. Niren, Adv. for R-4 & 6 Mr. Pradeep Mishra, Adv. for R-7 Mr. Ankit Verma, Adv. Ms. Bhavna, Adv. for MoEF
<b>FOR HEARING</b>			
7.	Original Application No. 117/2014	Shantanu Sharma Vs Union of India & Ors.	Mr. Shantanu Sharma, Mr. Ambaresh Tripathi and Mr. Prakhar Chauman, Adv. for the Applicant.  Mr. Vikas Malhotra and Mr. M. P. Sahay, Adv. For R-1 Mr. Rishabh Mehta with Mr. S. L. Gundli, Adv. For R-2. Mr. Vijay Chandra, Ms. Purva Chugh, Adv. For R-3. Mr. Ardhendumauli Kr. Prasad & Mr. K.S. Parihar, Adv. For R-4. Mr. Sanyam Saxena, Adv. For R-6. Mr. K.V. Jagdishvaran and Mrs. G. Indira Adv. For R-8 & 68. Mr. Rudreshwar Singh, Adv. For R-9 & 41.

			<p>Mr. Shubham Bhalla, Adv. For R-11 &amp; 69.  Mr. Dinesh Jindal, L.O, DPCC for R-12 &amp; 57  Mr. Anil Grover AAG, for R-16 &amp; 45.  Mr. Jayesh Gaurav, Adv. For R-19.  Mr. Mukesh Verma, Adv. For R-24.  Mr. Sapam B. Meitei, Mr. Naresh Kumar Gaur &amp; Mr. Z.H. Isaac Haiding, Adv. For R-26 &amp; 53.  Mr. A.K. Panda Sr. Adv. Mr. S. Panda and Mr. M. Paikaray, Adv. For R-28.  Mr. Abhimanyu Garg, Adv. For R-30 &amp; 59.  Mr. Aruna Mathur and Mr. Yusuf Khan, Adv. For R-32 &amp; 62.  Mr. M. Yogesh Kanna with Ms. J. Janani, Adv. For R-33 &amp; 63.  Mr. Anil Shrivastav, Adv. For R-39.  Mr. Sibho Sankar Mishra, Adv. For R-58.  Mr. Devraj Ashok for State of Karnataka &amp; Karnataka Pollution Control Board.  Mr. Gopal Singh, Adv. for State of Tripura  Mr. Balendu Shekhar, Adv.for GNCTD&amp;DPCC  Mr. Sarthak chaturvedi, Adv. for Andaman Nicobar Islands</p>
8.	Original Application No. 499/2014	Anupam Raghav & Anr Vs. U.O.I. & Ors.	<p>Ms. Pooja Dhar, Adv. for the Applicant</p> <p>Mr. Vikas Malhotra, Adv. for R - 1  Ms. Savitri Pandey, Adv.for R-2 to 5, 10&amp;11  Mr. Pradeep Misra, Adv. for R – 6 to 9  Mr. Roshan Lal Goel, Adv. for R – 19</p>
9.	Original Application No. 102/2014 (M.A No. 686/2014, M.A No. 858/2014, M.A No. 872/2014, M.A No. 42/2015, M.A No. 287/2015, M.A. No. 694/2015, <b>M.A. No. 1245/2015 &amp; M.A. No. 1257/2015)</b>	Sandplast (India) Ltd. & Ors. Vs MoEF & Ors.	<p>Ms. Tasneema Ahmadi, Adv. for Applicant</p> <p>Mr. Vikas Malhotra, Adv. for R – 1  Mr. Neeraj K. Gupta, Adv, for R – 2 &amp; 115  Mr. B.V. Niren,Adv. for R–3, 8 &amp; 73  Mr. Sandeep Mahapatra, Adv. for R-4, 12&amp;128  Mr. Bharat Sangal, Adv. for R – 5  Mr.Biraja Mahapatra,Adv.for R–6 &amp; 65  Mr. Ved Prakash Gupta for R – 7  Ms. Puja Kalra, Adv. for R – 9 &amp; 10  Mr. Balendu Shekhar, Adv. for R – 11  Mr. Om Prakash, Adv. for R – 13  Ms. Akansha, Adv. for R – 14 &amp; 33  Mr. Rudreshwar Singh, Adv. for R - 16  Mr. Atul Jha,Adv. for R–17,36, 56, 78 &amp; 98  Ms. Bansuri Swaraj, Adv. for R – 18, 37, 57, 79 &amp; 99  Mr. Narender Hooda, Sr. Adv. along with Ms. Bano Beswal, Adv. for R – 20, 39 &amp; 59  Mr. Devraj Ashok,Adv. for R – 23, 42 &amp; 62  Mr. Pankaj Mishra, Adv. for R-24, 43&amp;105  Mr. C.D. Singh, Adv. for R – 25, 64 &amp; 86  Mr. Ashok Panigrahi, Adv. for R – 26, 46, 66, 88 &amp; 108  Mr. S.P. Singh for R – 27  Mr. Neeraj K. Gupta, Adv. for R - 28  Mr. Raman Yadav,Adv.for R-30, 50, 70, 92&amp;112  Mr. Bikas Kar Gupta, Adv.for R-31, 51, 71 &amp; 93  Mr. Alok Kumar, Adv. for R - 32  Mr. Deepak Jain, Adv. forR-52, 94, 114&amp;126  Mr. Avijit Roy, Adv. for R – 34  Mr. Atul Jha, Adv. for R – 36  Mr. Diny Pratap, Adv. for R - 45  Mr. Shubham Bhalla, Adv. for R – 47 &amp; 67  Ms. Alpana Poddar, Adv. for R – 48 &amp; 68  Mr. Yogesh Kanna, Adv. for R - 49  Mr. Mukesh Verma, Adv. for R - 63  Mr. Abhishek, Adv. for R – 74  Mr. Manjit Singh, Sr. Adv. along with</p>

			<p>Ms. Nupur Chaudhary, Adv. for R-81  Mr. Devashish, Adv. for R – 83  Mr. Preshit Surshe, Adv. for R - 85  Mr. Avnish Alahwat, Adv. for R – 87 &amp; 107  Mr. Anil Soni, Adv. for R – 89  Mr. Ajay Choudhary, Adv. for R-90, 110&amp;127  Mr. Y.K. Jain, Adv. for R – 92  Mr. Guntur Prabhakar, Adv. for R – 95  Mr. D.K. Arya for R – 101  Mr. Ajit S. Bhasme, Adv. for R - 105  Mr. Ravin Dubey, Adv. for R – 106  Mr. Jayant K. Sud, Adv. along with  Mr. Vishal, Adv. for R - 109  Mr. S. Vallinayagam, Adv. for R – 111  Mr. Amit Agrawal, Adv. for R – 113  Mr. Krishan Venugopal, Sr. Adv. along  with Mr. Santosh Kumar, Adv. for R – 116  Mr. Bipin B. Singh, Adv. for R – 117  Mr. Sakshi Popli, Adv. for R – 118  Ms. Beena Rani Pandey, Adv. for R – 119  Mr. Rajiv Bansal, Adv. for R – 120  Mr. D. Bhadra, Adv. for R – 121  Mr. Nishant Pandey, Adv. for R – 122  Mr. Abhishek Thakur, Adv. for R – 123  Mr. Ashok Gupta, Sr. Adv. along with  Mr. Ghanshyam, Adv. for R - 129  Mr. P. Sharma, Adv. for State of Mizoram  Ms. Sakshi Popli, Adv. for NDMC  Mr. Suresh Tripathy, Adv. for DJB  Mr. A. K. Panda, Sr. Adv. for SPCB, Odisha  Mr. Rudreshwar Singh, Adv. for State of  Bihar &amp; BPCB  Mr. Anil Grover, AAG  Ms. Hemantika Wahi, Adv. for Gujarat PCB  Mr. Vikas Singh, Sr. Adv.  Mr. Nikhil Nayyar, Adv. for Applicant in  M.A. No. 1245/2015</p>
10.	Appeal No. 57/2015	Anuj Sood & Anr. Vs. MoEF & Ors.	<p>Neelam Rathore, Adv. for Appellants  Mr. Vishwendra Verma, Adv. for R-1 &amp; 2  Mr. Kulraj, Adv for R-5  Mr. Ramesh Kumar, EO for R-6  Mr. Navdeep, Adv. for R-1 to 10  Mr. Anil Soni, AAG for R-3 to 5  Mr. Sarabjit Singh Heera, Adv. for R-7 to 16</p>

For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)